

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 24-04-2018

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	<b>Application No. 42 of 2013 (SZ)</b>	P. Radhakrishnan, Ooty. <b>Vs</b> The Union of India, MOEF, Rep by its secretary, New Delhi and others	M/s. M. Santhanaraman M.R. Sivakumar <b>Counsel for Applicant</b>  M/s. M.Sumathi for R1 M/s.E.Manoharan for R2 to R5	<b>30.05.2018</b>
2	Application No.86 of 2017(SZ)	P.Subramani GudalurThe Nilgris <b>Vs</b> The Government of Tamil Nadu Rep.by its Secretary Department of Environment and Forest Government of Tamil Nadu Chennai and 7 others	M/s.G.Jeremiah <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1 & R2, R4, R5 M/s.Rita Chandrasekar for R3 & R6 M/s.P.Srinivas for R7	<b>30.05.2018</b>
3	Application No.190 of 2015(SZ)	C.N. Prem Sagar, Gudalur, Nilgiris. <b>Vs</b> Gulalur Municipality, Rep. by Commissioner, Gudalur and 4 others	M/s. A.U. Ilango, Ashok Kumar <b>Counsel for Applicant</b> M/s.P.Srinivas for R1 M/s. E.Manoharan for R2,R3 M/s. G.M.Syed Nurullah Sheriff for R5	<b>30.05.2018</b>
4	M.A.No.323 of 2015(SZ) <b>IN</b> Application No.209 of 2015(SZ)  Application No.209 of 2015(SZ)	Gudalur Municipality Rep.by The Commissioner, Gudalur, The Nilgiri Dist <b>Vs</b> Madayya, Gudalur Taluk, The Nilgiri Dist & 8 others  Madayya, Gudalur Taluk,	M/s.P.Srinivas <b>Counsel for Applicant</b> M/s.A.U.Ilango, Ashok Kumar for R1 & R2 for M/s. Rita Chandrasekar for R6 & R7 M/s. E.Manoharan for R4,R5 & R9,R8 M/s.A.U.Ilango, <b>Counsel for Applicant</b>	<b>30.05.2018</b>

		The Nilgiri Dist & another <b>Vs</b> Gudalur Municipality Rep.by The Commissioner,Gudalur, The Nilgiri Dist and 7 others	M/s.P.Srinivas for R1 M/s. E.Manoharan for R3,R4,R7,R8 M/s. Rita Chandrasekar for R5 & R6	
5	<b>Application No.151 of 2013 (SZ)</b>	Marimuthu, Panaiyur Post, Kancheepuram & another <b>Vs</b> The UOI, Rep. by its Secy., MoEF, New Delhi and others	M/s. D. Nagasaila <b>Counsel for Applicant</b> M/s.Me. Sarashwathy for R1, R2 M/s. Rita Chandrasekar for R3 M/s. Jagdeep Kishore for R4	<b>30.05.2018</b>
6	<b>M.A.No.43 of 2014(SZ) IN Appeal No.155 of 2013 (SZ)</b>	The Conservation Action Trust, Mumbai and another <b>Vs</b> UOI, MoEF, New Delhi and others	M/s S. Kamaleshkannan <b>Counsel for Appellant</b> M/s.Me. Sarashwathy for R1 & R8 M/s E.Manoharan for R2, R3 & R7 M/s. Jagdeep Kishore for R4 M/s.Rita Chandrasekar for R5, R6	<b>30.05.2018</b>
7	<b>Appeal No.161 of 2013 (SZ)</b>	K. Saravanan, Ururkuppam, Chennai-90 & another <b>Vs</b> UOI, MOEF, New Delhi and others	M/s. D. Nagasaila <b>Counsel for Appellant</b>  M/s.Me. Sarashwathy for R1 & R2 M/s. Jagadeep Kishore for R3	<b>30.05.2018</b>
8	Application No.224 of 2016 (SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenava Nala Sangam, Rep.,by its President M.R.Thiyagarajan, Chennai – 600 013 <b>Vs</b> The Chief Secretary, Government of Tamil Nadu, Secretariat, Chennai and 6 others	M/s. K.Mageshwaran <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1,R2,R3 & R5 M/s.H.Yasmeen Ali for R4 & R6 M/s.D.Edwin Yovanraj for R7	<b>30.05.2018</b>
9	Application No. 01 of 2017(SZ)	R.L.Srinivasan Chennai <b>Vs</b>	M/s.Ritwick Dutta <b>Counsel for Applicant</b>  M/s. Me.Saraswathy for R1	<b>30.05.2018</b>

		Union of India Through the Secretary, MoEF & CC, New Delhi And 4 others	M/s. H.Yasmeen Ali for R2 M/s. E.Manoharan for R4	
10	Application No.164 of 2017 (SZ)	M.Dhamotharan Tiruppur <b>Vs</b> The Secretary to Government Environment & Forest Department, Government of Tamil Nadu, Secretariat, Chennai And 5 others	M/s. Taaur Associates <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1, R2, R4 , R5 M/s. Rita Chandrasekar for R3 M/s. Srinivas for R6	<b>30.05.2018</b>
11	Appeal No. 46 of 2016(SZ)	Uma Maheshwar Dahagama, Telengana. <b>Vs</b> Union of India, Through the Secretary, MoEF & CC, New Delhi & 2 others	M/s.A.Yogeshwaran <b>Counsel for Appellant</b> M/s. Syed Nurullah Sheriff for R1 M/s. T.Sai krishnan for R2 M/s. King & Patridge for R3	<b>30.05.2018</b>
12	Appeal No.18 of 2017 (SZ)	C.H.Balamohan Pondicherry <b>Vs</b> The Union of India Rep.,by its Secretary to the Government, The Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s.Yogeshwaran <b>Counsel for Appellant</b>  M/s.Syed Nurullah Sheriff for R1 & R2 M/s. E.Manoharan for R3	<b>30.05.2018</b>

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
13	Application No.71 of 2017 (SZ)	Thomas Rodrigues, And others <b>Vs</b> The Deputy Commissioner, Manipal Karnataka State And 14 others	M/s. Thilaknarayan <b>Counsel for Applicant</b>  M/s. Devraj Ashok for R1 to R7, R9 to R14	<b>30.05.2018</b>
14	Application No. 157 of 2016(SZ)	Marvel River View County Owner's Welfare Association, Rep by its Secretary, Manapakkam, Chennai	Mr.A.Krishnamurthy <b>Party in Person</b> M/s.S.Venkatesan for R1 & R6	<b>30.05.2018</b>

		<b>Vs</b>  The Chairman, Airport Authority of India, New Delhi and 7 others	M/s. E.Manoharan for R2,R3 & R7 M/s.Me.Sarashwathy for R4 & R5 M/s. H.Yasmeen Ali for R8	
15	<b>Application No.159 of 2014 (SZ)</b>	P. Edwin Wilson, Purasaiwalkam, Chennai <b>Vs</b> The State of Tamil Nadu, Rep by its Principal Secretary, Environment and Forests, Chennai and others	M/s. Syed zam Mohammed <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1 & R4 M/s. R. Suriyaprakash for R2 M/s Wilson Associates for R3	<b>30.05.2018</b>
16	Application No.168 of 2017 (SZ)	R.Doraisamy, Kilapauk, Chennai <b>Vs</b> The Department of Environment Rep.,by its Director Chennai and another	M/s. Yogeshwaran <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1 M/s. R.Surya Prakash for R2	<b>30.05.2018</b>
17	Application No.215 of 2015(SZ)	I.K.Biju, Kozhikode. <b>Vs</b> State of Kerala Rep. by its Chief Secretary, Secretariat, Thiruvananthapuram and 10 others	M/s. Rajan Vishnuraj <b>Counsel for Applicant</b> M/s. E.K.Kumaresan for R1,R3,R5,R8,R9 & R11 M/s. Kingston Jerold for R2 M/s.Vidya lakshmi for R4 & R6 M/s.M.R.Gokul Krishnan for R7 M/s.T.N.C.Kaushik for R10	<b>30.05.2018</b>
18	Application No.179 of 2017(SZ)	Solve Plastic Products Pvt Ltd., Rep.,by Managing Director, Shencotta, Tirunelvali District, Tamil Nadu <b>Vs</b> Chairman Tamil Nadu Pollution Control Board Chennai and 4 others	M/s. Rema Smrithi VK <b>Counsel for Applicant</b>  M/s. H.Yasmeen Ali for R1,R2 M/s. E.Manoharan for R3,R4	<b>30.05.2018</b>
19	Appeal No. 103 of 2013 (SZ)	M/s. DLF Ltd, Bangalore. <b>Vs</b> The Chairman, KSPCB, Bangalore & others	M/s.Dua Associates <b>Counsel for Appellant</b>  M/s. M.R.Gokul Krishnan for R1	<b>30.05.2018</b>

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